

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO.2179
TO BE ANSWERED ON 1ST JANUARY, 2019**

PUBLIC HEALTH STANDARDS

2179. SHRI HARSHVARDHAN SINGH DUNGARPUR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government has laid down Public Health Standards in the country, if so, the details and objectives thereof;
- (b) whether the guidelines issued by Government under the said standards are implemented across the country, if so, the details thereof and if not, the reasons therefor; and
- (c) the steps taken by Government to ensure better implementation of the said standards in the country?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a): Indian Public Health Standards (IPHS) revised guidelines 2012 have been developed for Sub-centres, Primary Health Centres (PHCs), Community Health Centres (CHCs), Sub-District and District Hospitals that these facilities should aspire for. The guidelines are available in public domain at '<http://nhm.gov.in/nhm/nrhmguidelines/indian-public-health-standards.html>'. These guidelines are intended to act as the main driver for continuous improvement in quality and serve as the bench mark for assessing the functional status of Health facilities.

(b): IPHS guidelines are recommendatory in nature and not mandatory. Health being a State subject, the primary responsibility of bringing up facilities to IPHS norms is that of the States governments. As per Rural Health Statistics, the number of Sub-Centres, PHCs and CHCs functioning as per IPHS norms vis-à-vis the total number of facilities in States and UTs is given at Annexure.

(c) Public health and hospitals being a State subject and the IPHS guidelines being recommendatory in nature, it is the responsibility of States/UTs to upgrade the health facilities to these standards. However, under NHM, financial and technical support is provided to States/UTs for strengthening of health care systems including for bringing up facilities to IPHS norms. Over Rs. Two Lakh crore have been released to the States/UTs under NHM since inception in 2005.

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NUMBER OF SUB-CENTRES, PHCs AND CHCS AND THOSE FUNCTIONING AS PER IPHS NORMS

S.No.	State/UT	(As on 31st March, 2018)					
		Number of Sub Centres Functioning	No. of Sub Centres Functioning as per IPHS norms	Number of PHCs Functioning	No. of PHCs Functioning as per IPHS norms	Number of CHCs Functioning	No. of CHCs Functioning as per IPHS norms
		(1)	(2)	(4)	(5)	(6)	(7)
1	Andhra Pradesh	7458	5021	1147	618	193	0
2	Arunachal Pradesh	312	0	143	0	63	0
3	Assam	4644	0	946	0	172	0
4	Bihar	9949	0	1899	0	150	NA
5	Chhattisgarh	5200	0	793	0	169	0
6	Goa	214	214	25	25	4	4
7	Gujarat	9153	NA	1474	NA	363	NA
8	Haryana	2589	15	368	28	113	4
9	Himachal Pradesh	2084	0	576	0	91	0
10	Jammu & Kashmir	2967	NA	637	NA	84	NA
11	Jharkhand	3848	0	298	0	171	0
12	Karnataka	9443	0	2359	0	206	0
13	Kerala	5380	0	849	0	227	7
14	Madhya Pradesh	11192	0	1171	0	309	6
15	Maharashtra	10638	1755	1823	759	361	178
16	Manipur	429	0	91	0	23	0
17	Meghalaya	443	0	108	0	28	0
18	Mizoram	370	0	57	0	9	0
19	Nagaland	396	30	126	1	21	1
20	Odisha	6688	0	1288	0	377	0
21	Punjab	2950	0	432	0	151	0
22	Rajasthan	14405	0	2078	0	588	0
23	Sikkim	147	95	24	24	2	0
24	Tamil Nadu	8712	3482	1421	1271	385	349
25	Telangana	4744	0	643	0	91	0
26	Tripura	1020	0	108	0	22	0
27	Uttarakhand	1847	385	257	91	67	35
28	Uttar Pradesh	20521	0	3621	170	822	134
29	West Bengal	10357	0	913	0	348	0
30	A& N Islands	123	88	22	21	4	4
31	Chandigarh	17	17	0	0	0	0
32	D & N Haveli	71	36	9	7	2	2
33	Daman & Diu	26	26	4	4	2	2
34	Delhi	12	12	5	5	0	0
35	Lakshadweep	14	14	4	4	3	3
36	Puducherry	54	54	24	24	3	3
	All India/Total	158417	11244	25743	3052	5624	732